

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.55 of 1996

Thursday, this the 25th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Jain Joseph, Accountant,
Office of the Accountant General(A&E)
(Madhya Pradesh), Jhansi Road, Gwalior.
Permanent address: Kizhakepurath House,
Chakkampuzha, Edakoli(Via), Palai Post,
Kottayam District. .. Applicant

By Advocate Mr T.C.G. Swamy.

Vs

1. The Comptroller and Auditor General of India,
No.10, Bahadursha Zafar Marg,
New Delhi- 110 002.
2. The Principal Accountant General,
Kerala, Thiruvananthapuram,
Pin - 695 039.
3. The Principal Accountant General,
Office of the Accountant General (A&E) I,
Madhya Pradesh, Gwalior.

.. Respondents

By Advocate Mr Varghese P. Thomas, Addl.CGSC.

The application having been heard on 25th April 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

This is an application by an Accountant in the
Indian Audit and Accounts Service, Madhya Pradesh,
seeking a declaration that he is eligible to be
considered for appointment by transfer to the post of
Clerk against 20 per cent vacancies mentioned in A-5.
Applicant is a resident of Madhya Pradesh. There is

no impugned order. He has no locus standi to move this Bench of the Tribunal, and he has no discernible cause of action.

2. We dismiss the application, but without costs.

Dated the 25th April, 1996.

P. V. Venkatakrishnan
P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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